

**W.P.(C) No.16579 of 2020**

**HON'BLE THE CHIEF JUSTICE MR. MOHAMMAD RAFIQ  
HON'BLE MR. JUSTICE BISWANATH RATH**

10. 25.11.2020

Mr.I. Mohanty, Adv. : for Petitioner

Mr.M.S.Sahoo, A.G.A. : for State

**ORDER**

Heard learned counsel for the parties through Video Conferencing mode.

Mr. Sahoo, learned AGA shall supply copy of the Counter Affidavit on learned counsel for the petitioner.

List this matter on 21.01.2021.

***(Biswanath Rath)***  
***Judge***

***(Mohammad Rafiq)***  
***Chief Justice***